

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 103
(IB)-1065(ND)2020

IN THE MATTER OF:

M/s. Sprint Consys Private Limited

...

Applicant/Petitioner

Versus

Akona Engineering Private Limited

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)

PRESENTS:

CS, Santosh Pandey for Operational Creditor

ORDER

Renotify this case on 15th December, 2020


(T.S SINGH)
COURT OFFICER